#### 71 Written Answers

that were the basis of the identification within 30 days. The investigation must be concluded within six months, unless it is extended by a further three months. At the end of the investigation period, the USTR must decide whether the measures under investigation are actionable and if so, decide what response is appropriate, including possible retaliation.

Government of India has regretted the unilateral decision of the Government of United States when these issues are alread being negotiated in the Uruguay Round of Multilateral Trade Negotiations.

Retaliatory action under Special 301 is not mandatory. Further the U.S. Trade Representatives has stated that imposition of trade sanctions is not inevitable or desirable.

# AIDS cases in Andhra Pradesh

128. DR. YELAMANCHILI SIVAJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are any identified AIDS' effected cases in Andhra Pradesh;

(b) if so, what are the details thereof and what steps are being taken to prevent the spread of this dreaded disease; and

(c)whether there is any proposal under Govercment's consideration to screen the passengers at the international airports to segregate 'AIDS' effected pa tients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI): (a) and (b) As per information available, the total number of sero positive cases and AIDS cases in the State of Andhra Pradesh is as follows:

HIV sero positive:

AIDS case: 1 (Blood Recipienf-Haemophilic)

The Government of India under the National AIDS Control Programme has;

> (i) intensified the sero and sentinel surveillance for detecting HIV

infections in the country and the population at risk.

to Questions

- (ii) strengthened the management of HIV infected personsjAIDS by identifying AIDS unit for clinical management of HIV infected AIDS cases in 13 medical colleges of the country.
- (iii) intensifying the community education & health education activities.
- (iv) strengthening blood safety programme.

(c) No.

#### Request by Andhra Pradesh State Electricity Board to NABARD for Reduction of Interest Rate

129. DR. YELAMANCHILI SIVAJI; Will the Minister of FINANCE be pleased to state:

(a) whether any request has been made by Andhra Pradesh State Electricity Board to NABARD for reduction of interest rate on loans advanced by Rural Electrification Corporation and Banks for pumpset ener gisation and for extending moratorium and repayment periods; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DAL-BIR SINGH): (a) Yes, Sir.

(b) National Bank for Agriculture and Rural Development (NABARD) had received request from Andhra Pradesh State а Electricity Board (APSEB) in April, 1990, for reduction of interest rates for from 11.5 per cent to 10.0 per cent on loans advanced by Rural Electrification Corporation (REC) and banks for pumpset energisation. NABARD does not find the demand acceptable and has explained the matter to APSEB.

#### **Tobacco and Cigarette Exports to China** and USSR

130. DR. YELAMANCHILI SIVAJI; Will the Minister of COMMERCE be pleated to state the details of tobacco and cigarette exports to China and Soviet Union during the last five years yearwise, specifying the names of the exporters, the quantity exported and the value realised?

59

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SA-LMAN KHURSHEED): A statement in dicating the names of major exporters and yearwise details of tobacco and cigarettes exports to China and Soviet Union during the last five years is annexed.

to Questions

#### Statement

Details of Exports of Taboccoand Cigarettes to China and Soviet Unionduring 1986-87 to 1990-91 (Quantity in Tons and Value in Rs. Lakhs)

	vulue in RS. Eukils)			
Unmanufacture	Unmanufactured Tobacco		Products (Cigarettes)	
Qty.	Val.	Q!y.	Val	
698	216.82			
432	109.37			
220	63.25			
100	34.32			
640	320.28	0.03	0.05	
24998	6318.48	2596	1981.65	
14000	3547.99	471	423.91	
13035	3435.64	498	388.51	
10955	3203.98	611	534.29 9	
19638	6436.36	4451	3642.32	
	Qty. 698 432 220 100 640 24998 14000 13035 10955	Unmanufactured Tobacco           Qty.         Val.           698         216.82           432         109.37           220         63.25           100         34.32           640         320.28           24998         6318.48           14000         3547.99           13035         3435.64           10955         3203.98	Unmanufactured Tobacco         Products (Cig           Qty.         Val.         Q!y.           698         216.82         432           432         109.37         220           220         63.25         100           100         34.32         640           640         320.28         0.03           24998         6318.48         2596           14000         3547.99         471           13035         3435.64         498           10955         3203.98         611	

S.No.

8.

9.

Guntur

II. Major Exporters of Tobacco and Cigarettes to China and U.S.S.R. pom 1986-87 to 1990-91.

S.No. Name of Exporters

# СНИМА

- I. Navbharat Enterprises Ltd., Guntur.
- 2. Bommidala Brothers Ltd., Guntur.
- 3. Polisetty Somasundaram, Guntur.
- 4. Maddi Laxamaiah & *Co.* Pvt. Ltd, Chilakaluipet.
- K. S. Subbaiah Pillai & Co. Chilakaluripet.
- 6 I.T.C. Ltd., Division, Guntur.
- U. S S. R.
  - 1. Navbharat Tobacco Enterprises, Guntur.
  - 2 . Agrimcer Pvt. Ltd., Guntur.
  - 3 Vishwabharat Agro Products Pvt. Ltd., Guntur.
  - 4 , Jaya Enterprises, Guntur.
  - 5, East India Tobacco Co., Guntur.
  - 6 P.S.S. Pvt. Ltd., Guntur.
  - 7 K. RamakrMinamurthy . Pvt. Ltd., Guntur.

Guntur.
10. Madala Enterprises, Guntur.
11 Bommidala Brothers Ltd., Guntur.
12. Tobacco Enterprises of India, Guntur.

Name of Exporters

Deccan Tobacco Enterprises,

Vasantha Enterprises Pvt. Ltd.,

- 13 Meddi Venkataratnam, Co. Pvt. Ltd., Chilakaluripet.
- 14. Sri Sanjay Tobaccos, Chilakaluripet.
- 15. STC of India Ltd., Guntur.
- 16. Sri Jayalaxmi Tobacco Co., Guntur.
- 17. Gogineni Tobaccos, Guntur.
- 18. Hindustan Tobacco Co., Guntur.
- 19. Jayabharat Enterprises, Guntur.
- 20. TTCO's Guntur.
- 21 Commercial Tobacco Corporation, Guntur.
- 22 Guntur Suvarna Tobacco Co., Guntur.
- 23 Sundaram Tobaccos, Guntur.
- 24 . C. K. Tobaccos, Guntur.
- 25 . Sarda Tobaccos, Guntur.

75

- 26. Mittapalli Audinarayana & Co., Guntur.
- 27. Shaik Mastan Saheb, Gunlur.
- 28. Sri Madhusudhana Tobacco Co.,
- Guntur.
- 29. Chetna Enterprises, Guntur.
- 30. I.T.C.—I.L.T.D., Guntur.

## Steps taken to safeguard Trade Interests with USSR

131. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be ple ased to state the steps that are being ta ken by Government to safeguard coun try's trade interests in view of the radi cal reforms being undertaken in the Soviet Union?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (INDE-PENDENT CHARGE) (SHRI P. CHID-AMBARAM): The Government is taking a number of step's to ensure that a new dynamism is imparted to bilateral <u>trp.de</u> in view of the reforms being undertaken in the Soviet Union. These steps include:

(a) Greater marketing thrust in the changed economic environment including more effective participation in trade i'airs^ exhibitions, and buyer-seller meet's;

(b) Promotion of direct contacts at the commercial enterprises level including increased interaction between the business chambers of the two countries;

(c) Diversification and expansion of the structure of trade by adding new items and increasing the volume thereof;

(d) Greater emphasis on new form's of economic cooperation like Joint Ventures.

(e) As imports generate rupee funds for financing exports in the balanced trading system with the USSR equfl emphasis is being given to exports from the Soviet Union to India.

### Trading with East European Countries

132. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMERCE be pleased to state;

(a) what are the names of the East European countries with which India is no

longer trading under the rupee payments; and

(b) whether any significant changes have been noticed in the volume of India's trade with these countries since the rupee payment terms were discontinued?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) The following East European countries no longer trade with India under the rupee payment terms;

- 1. Yugoslavia
- 2. Hngary
- 3. Bulgaria
- 4. Poland

(b) While trade turn-over fluctuates from year to year, there has generally been an upward trend in trade with Yugoslavia and Hungary whereas in the case of Bulgaria, there was no significant increase. It is too early to discern the changed pattern, if any, of trade with Poland.

# नियात में वदि

133 श्री मजित योगी :

कुमारी आलियाः

क्या वाणिक्य मंत्री यह बताने की

(क) क्या भिछले दो वर्षों की तुलना में भिछने कित्तीय वर्ष के दौरान नियति में यदि हई है :

(ख) यदि हो, तो उसका व्यौग
 गया : ग्रीग

(म) वे कौन-कौन से क्षेत्र हैं जहां, सरकार को निर्मात के माध्यम से अपेक्षा उत अधिक चामदनों हुई है और निर्वात में युटि करने के लिए क्या उभाव किये जा रहे हैं।

वाणिज्य भव्रालय में राज्य मंत्री (स्वतंत्र प्रक्रार) श्री पी० चिवस्वरमः (क) जी, हां।

(ख) अग्तिम आंकहों के अनुमार 1989-90 तथा 1988-89 के वौरान त्रमण: 27681 करोड़ रुपये और 20281 करोड़ रुपए की तुलना में 1990-91 के दौरान भारत का निर्यात 32,527 करोड़ रुपए का हुआ।

76